



\$~40

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ O.M.P.(I) (COMM.) 229/2023 & I.A. 22840/2023 -Revival of Pet.  
(Res.). I.A. 22841/2023 -Ex.

MEENAMBAKKAM REALTY PRIVATE LIMITED ..... Petitioner  
Through: Mr.Rajshekhar Rao, Sr.Adv. with  
Mr.Ejaz Maqbool, Mr.Raghavendra Mohan Bajaj,  
Ms.Akriti Chaubey, Mr.Shagun Agarwal, Advs.

versus

AIRPORTS AUTHORITY OF INDIA ..... Respondent  
Through: Mr.Digvijay Rai with Mr.Archit  
Mishra, Mr.Vivek Gupta, Advs & Mr.Sunil  
Prasad, GM.

**CORAM:**  
**HON'BLE MS. JUSTICE REKHA PALLI**

% **ORDER**  
**17.11.2023**

List on 23.11.2023.

**REKHA PALLI, J**

**NOVEMBER 17, 2023**

sr